



2026:AHC:53235

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - C No. - 6478 of 2026

Neeraj Upadhyay

.....Petitioner(s)

Versus

State Of U.P. And 60 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Susheela Pandey, Vikas Kumar Upadhyay
Counsel for Respondent(s)	:	C.S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. Pursuant to the order passed by this Court, personal affidavit of Sub Divisional Officer, Tehsil-Meja, District Prayagraj was filed in the Court, same is taken on record.
2. It is stated in paragraph-8 of the aforesaid affidavit that decision has already been taken in the matter on 11.03.2026.
3. After going through the same, a prayer has been made by counsel for the petitioner to dismiss present writ petition as having become infructuous for all practical purpose.
4. The writ petition is dismissed as having become infructuous.

(Prakash Padia,J.)

March 16, 2026

Pramod Tripathi